

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/7002/2026 BLAPL/2361/2026	ANILA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /724 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000019/2025
2	D-BLAPL/7014/2026 BLAPL/2362/2026	SHIBA SANKAR PALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /203 /2025 A.D.J.,KODALA(Ganjam) ST/0000103/2025
3	D-BLAPL/7046/2026 BLAPL/2363/2026	KUNA @ BINAYAK PATRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KHURDA SADAR /20 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000025/2024
4	D-BLAPL/7058/2026 BLAPL/2364/2026	ANAND NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /140 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000002/2026
5	D-BLAPL/7062/2026 BLAPL/2365/2026	BACHU @ DEBSANKAR MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /142 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000467/2025
6	D-BLAPL/7108/2026 BLAPL/2366/2026	MAHENDRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /104 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000085/2025
7	D-BLAPL/7016/2026 BLAPL/2367/2026	DAYANIDHI JENA VS STATE OF ODISHA(VIG.)	SANJIB KUMAR BHANJADEO VS	BALASORE VIGILANCE /5 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000003/2026
8	D-BLAPL/7110/2026 BLAPL/2368/2026	MAHENDRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /196 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000119/2025
9	D-BLAPL/7064/2026 BLAPL/2369/2026	PINTU @ MANAS RANJAN DAS VS STATE OF ODISHA	PRATIK DASH VS	BANSADA /335 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000838/2025
10	D-BLAPL/7119/2026 BLAPL/2370/2026	PINTU @ PINTA LENKA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	GOP /133 /2023 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000112/2023
11	D-BLAPL/7121/2026 BLAPL/2371/2026	MITHUN MALLICK VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /180 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000661/2025

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12	D-BLAPL/6653/2026 BLAPL/2372/2026	SANTU KUMAR MUSHAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA GRPS /7 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000186/2026
13	D-BLAPL/7149/2026 BLAPL/2373/2026	PRAVAT @ PRABHAT KUMAR MAHAKUL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /779 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001585/2025
14	D-BLAPL/7050/2026 BLAPL/2374/2026	PRAHALLAD PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	S.P.(CID-CRL),CUTTACK /13 /2021 J.M.F.C.,PIPILI(Puri) GR/0000573/2021
15	D-BLAPL/7123/2026 BLAPL/2375/2026	MANGALI MAJHI @ MANGALA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	MATHILI /25 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000061/2024
16	D-BLAPL/7151/2026 BLAPL/2376/2026	MANOJ @ GOTIA SHIBA @ PRADEEP KUMAR SWAIN VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	KABISURYANAGAR /67 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000067/2026
17	D-BLAPL/7010/2026 BLAPL/2377/2026	BAHUDI @ DILLIP KUMAR BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	MANIABANDHA /82 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000009/2024
18	D-BLAPL/7126/2026 BLAPL/2378/2026	BIDHAN MANDAL VS STATE OF ODISHA	PRAGYNA PARAMITA ROUT VS	MALKANGIRI /595 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000011/2025
19	D-BLAPL/7132/2026 BLAPL/2379/2026	SANTOSH NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /186 /20 A.D.J.,KODALA(Ganjam) ST/0000106/2020
20	D-BLAPL/7145/2026 BLAPL/2380/2026	ISWAR CHANDRA PATRA @ JITU PATRA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	BARIPADA TOWN /380 /2025 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000162/2025
21	D-BLAPL/7157/2026 BLAPL/2381/2026	DIPAK KINDO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGARH /594 /2024 A.D.J.,DEOGARH(Debagarh) ST/0000014/2025
22	D-BLAPL/7182/2026 BLAPL/2382/2026	PUNIT KUMAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /1 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000016/2026
23	D-BLAPL/6712/2026	RAKESH SAHU	IPSIT AUROBINDO ACHARYA	GAISILET /9 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2383/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000004/2026
24	D-BLAPL/7192/2026 BLAPL/2384/2026	SIDHARTHA SATPATHY VS STATE OF ODISHA	BIJAYANANDA DASH VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000037/2025
25	D-BLAPL/7289/2026 BLAPL/2385/2026	NIKUNJA BIHARI DASH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000092/2025
26	D-BLAPL/7299/2026 BLAPL/2386/2026	CHINTU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000072/2026
27	D-BLAPL/7304/2026 BLAPL/2387/2026	DASHARU HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 C.J.M.,NAWARANGPUR(Nabarangapur) 2(B)CC/0000002/2026
28	D-BLAPL/7309/2026 BLAPL/2388/2026	SATYAJIT NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000055/2022
29	D-BLAPL/7270/2026 BLAPL/2389/2026	KAILASH SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	JONK /53 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000008/2026
30	D-BLAPL/7153/2026 BLAPL/2390/2026	BHARAT KISHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /242 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000176/2025
31	D-BLAPL/7173/2026 BLAPL/2391/2026	AKHILABANDHU PATTANAIAK @ KESHAB VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /543 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000155/2025
32	D-BLAPL/7184/2026 BLAPL/2392/2026	ABHISHEK CHANDEL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001774/2025
33	D-BLAPL/7282/2026 BLAPL/2393/2026	KAMAL CHARAN SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH SADAR /35 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000134/2026
34	D-BLAPL/6914/2026 BLAPL/2394/2026	NIHAR RANJAN OJHA VS	PUSPAMITRA MOHAPATRA VS	NCB BHUBANESWAR /5 /2024 2ND A.D.J.,CUTTACK(Cuttack)

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35	D-BLAPL/6498/2026 BLAPL/2395/2026	UNION OF INDIA AJIT KUMAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	Spl/0000043/2024 BARPALLI /362 /2025 SPECIAL JUDGE,BARGARH(Bargarh)
36	D-BLAPL/7161/2026 BLAPL/2396/2026	PANANGA NARAYAN DASH @ PINU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	Spl/0000096/2025 CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack)
37	D-BLAPL/7275/2026 BLAPL/2397/2026	HEMANT NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	GR/0000039/2026 BANARAPAL /29 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR
38	D-BLAPL/4826/2026 BLAPL/2398/2026	BHAGU NAYAK @ BHAGABAN GADAGA VS STATE OF ODISHA	SURYAKANTA DASH VS	GR/0000054/2026 BOIPARIGUDA /251 /2024 DISTRICT & SESIONS JUDGE,JEYPORE(
39	D-BLAPL/6722/2026 BLAPL/2399/2026	ARUNA KUMAR BEHERA @ ARUNA KU. BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0000014/2025 //0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
40	D-BLAPL/6881/2026 BLAPL/2400/2026	MANASKUMAR NATH VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	TR/0000042/2026 BASTA /305 /2025 SPECIAL JUDGE (POCSO), BALASORE(E
41	D-BLAPL/7049/2026 BLAPL/2401/2026	KANHEI TUDU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Spl/0000261/202 UDALA /457 /2025 A.D.J.,UDALA(Mayurbhanj)
42	D-BLAPL/7560/2026 BLAPL/2402/2026	SANDHESWAR SINGH VS STATE OF ODISHA	SITIKANT MISHRA VS	ST/0000012/2026 BARKOTE /334 /2024 SPECIAL JUDGE,DEOGARH(Debagarh)
43	D-BLAPL/7286/2026 BLAPL/2403/2026	RABI MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	Spl/0000016/2024 MOHANA /43 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
44	D-CMAPL/9168/2026 CMAPL/26/2026	KAMALAKANTA NAYAK VS STATE OF ODISHA	GAJENDRANATH ROUT VS	Spl/0000051/2025 // (
45	D-CMP/10029/2026 CMP/449/2026	NARAYAN PADHAN @ PRADHAN VS YUDHISTIR PADHAN	RAMA CHANDRA RATH VS	// // CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000242/2014

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46	D-CMP/8914/2026 CMP/450/2026	SRI SRI BAYABABA@SRI SACHINANDAN DASH VS PRASANTA KUMAR SENAPATI	AJIT CHANDRA MOHAPATRA VS	// A.D.J.,KENDRAPARA(Kendrapara) Fao/0000021/2025
47	D-CMP/10490/2026 CMP/451/2026	RATNAKAR SAHOO VS TAPAN KUMAR SAHOO	BISWA PRAKASH DHAL VS BHAGABAN MOHANTY,D.CHHOTRAY,B.MAHA RANAN	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) FAO/0000010/2025
48	D-CMP/7498/2026 CMP/452/2026	BHABANI SHANKAR BEHERA VS GAJENDRA NATH BEHERA	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) EC/0000004/2016
49	D-CMP/9660/2026 CMP/453/2026	BIGHNESWAR BARIK VS DROUPADI DASH	PRASANTA KUMAR MOHANTY (2) VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) CS/0000243/2018
50	D-CMP/8940/2026 CMP/454/2026	SUDHAKAR NAYAK VS PRAKASH KUMAR SAMANTARAY	BAMADEV BARAL VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK IA/0000001/2026
51	D-CMP/10567/2026 CMP/455/2026	DEBRAJ BIDHAR VS DAVINDRA KAUR FLORA	SUVASHISH PATTANAİK VS MANASH RANJAN BAUG , G.R.SAHOO , H.SAHU , R.SINHA	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) IA/0000017/2026
52	D-CMP/10044/2026 CMP/456/2026	SUKANTA KUMAR BEHURA VS M/S. STALWART PROJECTS PVT.LTD., BBSR	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) IA/0000001/2026
53	D-CMP/9667/2026 CMP/457/2026	SUJATA DASH VS DILLIP KESHARI PANDA	BHAGABAN MOHANTY VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) CS/0000098/2025
54	D-CMP/10389/2026 CMP/458/2026	MD. KHALID VS MD. AHEMAD	JIBAN RANJAN DASH VS	// DISTRICT & SESIONS JUDGE,JEYPORE(Jaypur) Fao/0000003/2020
55	D-CONTC/5191/2026 CONTC/1431/2026	BHANU LENKA VS SUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// () //
56	D-CONTC/6810/2026 CONTC/1432/2026	SUMATI NAYAK VS DR.SUBASH CHANDRA PRADHAN, PRINCIPAL GOVT. AUTO. COLLEGE, PHULBANI	AJAYA KUMAR MOHARANA VS	// () //
57	D-CONTC/7483/2026	RUDRAMADHAB ROY	HARIPAD MOHANTY	//

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	CONTC/1433/2026	VS	VS	0
		DR. PRADEEP KU. GURU, DIRECTOR OF PUBLIC HEALTH SERVICE ODISHA, FAMILY AND WELFARE DEPT.,ODISHA		//
58	D-CONTC/8002/2026	M.C. OF TUKUDA HIGH SCHOOL, ANGUL	SWOYAM PRABHU JENA	//
	CONTC/1434/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, I.A.S		//
59	D-CONTC/8087/2026	BALISTHA MAHAKUDA	MADAN MOHAN SWAIN	//
	CONTC/1435/2026	VS	VS	0
		SUBHA SHARMA, IAS		//
60	D-CONTC/8234/2026	JAYAPRAKASH PRADHAN	ADV.	//
	CONTC/1436/2026	VS	VS	0
		ASWATHY. S, I.A.S.		//
61	D-CONTC/8558/2026	SUBASH CHANDRA ROUT	ADV.	//
	CONTC/1437/2026	VS	VS	0
		ASWATHY.S, I.A.S		//
62	D-CONTC/9557/2026	M/S PRATISTHA ENGINEERING LIMITED, BHUBANESWAR	ADV.	//
	CONTC/1438/2026	VS	VS	0
		STATE BANK OF INDIA, BHUBANESWAR		//
63	D-CONTC/10185/2026	RABINDRA KUMAR MOHANTY	ADV.	//
	CONTC/1439/2026	VS	VS	0
		DEORANJAN KUMAR SINGH, IAS		//
64	D-CONTC/6497/2026	MANORANJAN PANDA	ADV.	//
	CONTC/1440/2026	VS	VS	0
		USHA PADHY, IAS		//
65	D-CONTC/6506/2026	MANGI DEI	ADV.	//
	CONTC/1441/2026	VS	VS	0
		USHA PADHY, IAS		//
66	D-CONTC/10347/2026	BIPINI KAR	ADV.	//
	CONTC/1442/2026	VS	VS	0
		DIBYA JYOTI PARIDA,IAS		//
67	D-CONTC/8030/2026	ANATHA KUMAR PARIDA	SUSHREE SANGITA PASAYAT	//
	CONTC/1443/2026	VS	VS	0
		N.S.THIRUMALA NAIK, PRINCIPAL SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//
68	D-CONTC/8248/2026	BHAGABAN BISOYI	SANGRAM JENA	//
	CONTC/1444/2026	VS	VS	0

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69	D-CONTC/8368/2026 CONTC/1445/2026	ARBIND AGRAWAL, IAS M/S SWAPNESWAR FLY ASH, JAJPUR VS AMBAR KUMAR KAR, IAS	ADV. VS	// // ()
70	D-CONTC/8456/2026 CONTC/1446/2026	TAPAN GARNAIK @ TAPAN KUMAR GARNAIK VS ANU GARG, I.A.S	ADV. VS	// // ()
71	D-CONTC/9021/2026 CONTC/1447/2026	SUJIT KUMAR NAYAK VS BHANUMATI MAJHI, TAHASILDAR, KANIKA, RAJKANIKA,KENDRAPARA	ADV. VS	// // ()
72	D-CONTC/9129/2026 CONTC/1448/2026	BILASINI PANIGRAHI VS SAMIR RANJAN DASH,OAS, TAHASILDAR, DHARMASALA	ADV. VS	// // ()
73	D-CONTC/9191/2026 CONTC/1449/2026	UMAKANTA MAHARANA VS MAYUR SURYA VANSI VIKASH, COLLECTOR, BALASORE	SUBHRANSU BHUSAN MOHANTY VS	// // ()
74	D-CONTC/8378/2026 CONTC/1450/2026	SAHADEV BALASAMANT VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
75	D-CONTC/8383/2026 CONTC/1451/2026	MANAGING COMMITTEE OF HINDI BOYS HIGH SCHOOL,BARGARH VS DR.N.THIRUMALA NAIK, I.A.S	KUNAL KUMAR SWAIN VS	// // ()
76	D-CONTC/8404/2026 CONTC/1452/2026	BIJAY KUMAR MOHANTA VS USHA PADHEE, COMM. CUM SEC.,DEPT. OF HOUSING AND URBAN DEVELOPMENT DEPT., BHUBANESWAR	SRIKAR KUMAR RATH VS	// // ()
77	D-CONTC/2064/2026 CONTC/1453/2026	JAYANTI BAL @ SHANTILATA PATRA VS SURENDRA KUMAR BEHERA,SUPERINTENDING ENGINEER, RWS AND S CIRCLE, BHUBANESWAR	ADV. VS	// // ()
78	D-CONTC/9812/2026 CONTC/1454/2026	LAL MOHAN NAIK VS BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ODISHA, BHUBANESWAR	ADV. VS	// // ()
79	D-CONTC/9829/2026 CONTC/1455/2026	MOTILAL MOHANTA VS BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION ORISSA,BHUBANESWAR	ADV. VS	// // ()

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80	D-CONTC/9853/2026 CONTC/1456/2026	PRAFULLA KUMAR SABAT VS BIRENDRA KORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// (//
81	D-CONTC/9925/2026 CONTC/1457/2026	NABAGHANA PRADHAN VS K.RABI KUMAR ACHARY, HEAD HUMAN RESOURCES, TPCODL, KHURDA	RAMAKANTA SARANGI VS	// (//
82	D-CRLA/5753/2026 CRLA/263/2026	ALOK BARAD VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /446 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000098/2025
83	D-CRLA/5975/2026 CRLA/264/2026	LITU@HARISANKAR ROUT VS STATE OF ODISHA	ABINASH ROUTRAY VS	ANGUL TOWN /1018 /2020 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000062/2020
84	D-CRLA/7099/2026 CRLA/265/2026	MANAS SAHOO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000021/2021
85	D-CRLA/7124/2026 CRLA/266/2026	BHIMSEN KHAMARI VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /150 /2014 A.D.J.,DHARAMGARH(Kalahandi) CT/0000008/2015
86	D-CRLA/7095/2026 CRLA/267/2026	SURYA @ SURYAMANI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /89 /2015 A.D.J.,KODALA(Ganjam) ST/0000039/2020
87	D-CRLMC/6190/2026 CRLMC/821/2026	RAJESH KUMAR NAYAK VS STATE OF ODISHA	BIJAY JENA VS	BHADRAK RURAL /222 /2017 S.D.J.M.,BHADRAK(Bhadrak) GR/0000722/2017
88	D-CRLMC/6534/2026 CRLMC/822/2026	BAHANA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GANGAPUR (ASKA) /85 /2011 A.D.J.,ASKA(Ganjam) ST/0000130/2014
89	D-CRLMC/6830/2026 CRLMC/823/2026	SIBA SANKAR KHILLA @ SIBA SANKAR KHILLO VS STATE OF ODISHA	MANGO NANDY VS	MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000204/2023
90	D-CRLMC/7122/2026 CRLMC/824/2026	KANHA@JAYANTA DEHURY VS STATE OF ODISHA	SASMITA NANDA VS	JARAPADA /358 /2025 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000603/2025
91	D-CRLMC/7154/2026	SUJIT KUMAR GIRI	JAJATI KESHARI KHUNTIA	/ /0

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	CRLMC/825/2026	VS STATE OF ODISHA	VS	J.M.F.C.,ROURKELA(Sundargarh) ICC/0000079/2019
92	D-CRLMC/7179/2026 CRLMC/826/2026	ABHINAVA DALUA VS STATE OF ODISHA(VIG.)	ABINASH BARIK VS	CUTTACK VIGILANCE /6 /2022 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000013/2022
93	D-CRLMC/7028/2026 CRLMC/827/2026	SANTOSH KUMAR NANDA VS ASHA KUMARI	ANANTA NARAYAN PATTANAYAK VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) CMC/0001811/2025
94	D-CRLMC/2586/2026 CRLMC/828/2026	RAJ NARAYAN PATTNAIK VS STATE OF ODISHA	PRATIK DASH VS	PAPADAHANDI /235 /2013 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001199/2013
95	D-CRLMC/6699/2026 CRLMC/829/2026	TARJAN KUMAR PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANDOMUNDA /30 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000252/2025
96	D-CRLMC/7137/2026 CRLMC/830/2026	JYOTIRMAYEE JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	INFOCITY PS /270 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000937/2025
97	D-CRLMC/6941/2026 CRLMC/831/2026	ARCHANA JENA@ARCHITA JENA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BARIPADA TOWN /6 /2016 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M GR/0000032/2016
98	D-CRLMC/7368/2026 CRLMC/832/2026	DAMU PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /251 /2024 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000014/2025
99	D-CRLMC/6242/2026 CRLMC/833/2026	SUPRABHA KUMARI MOHANTY VS STATE OF ODISHA	RUCHI RAJGARHIA VS	BANKI /85 /2023 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack GR/0000115/2023
100	D-CRLMC/6604/2026 CRLMC/834/2026	NRUSINGH CHARAN MUDULI VS STATE OF ODISHA	SURYASHI SRIVASTAVA VS	// S.D.M, CUTTACK(Cuttack) CRMC/0000009/2026
101	D-CRLMC/6660/2026 CRLMC/835/2026	SATYA RANJAN SAHOO VS STATE OF ODISHA	DINESH RAY VS	//0 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000096/2023
102	D-CRLMC/7381/2026 CRLMC/836/2026	MANA HANTAL VS	MANORANJAN PADHY VS	BOIPARIGUDA /251 /2024 DISTRICT & SESIONS JUDGE,JEYPORE

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103	D-CRLMC/5643/2026 CRLMC/837/2026	STATE OF ODISHA DIGAMBAR BEHURIA VS	BINAYA KUMAR MOHANTY VS	CT/0000014/2025 CUTTACK SADAR /35 /2019 J.M.F.C.,CUTTACK SADAR(Cuttack) GR/0000109/2019
104	D-CRLMC/5713/2026 CRLMC/838/2026	STATE OF ODISHA KRUSHNA CHANDRA PATRA VS	SIDHARTHA DAS VS	NABARANGAPUR TOWN /373 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) TR/0000068/2025
105	D-CRLMC/7172/2026 CRLMC/839/2026	STATE OF ODISHA KHIRESWAR MEHER VS	MANAS KUMAR CHAND VS	SAMBALPUR VIGILANCE /14 /2023 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CRMC/0000006/2025
106	D-CRLMC/7176/2026 CRLMC/840/2026	STATE OF ODISHA(VIG.) SOLEMAN AHEMAD VS	MANOJ KUMAR PANDA VS	DHENKANAL SADAR /306 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000501/2025
107	D-CRLMC/7181/2026 CRLMC/841/2026	STATE OF ODISHA NIRANJAN ROUT@DILU VS	BIBHU PRASAD DAS VS	DHARMASALA /416 /2024 S.D.M.,JAJPUR(Jajapur) CRMC/0000305/2026
108	D-CRLMC/7191/2026 CRLMC/842/2026	STATE OF ODISHA ASIT KUMAR SAMAL VS	GAGAN BIHARI SINGH VS	NISCHINTAKOILI /170 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) CRMC/0000002/2026
109	D-CRLMC/6873/2026 CRLMC/843/2026	STATE OF ODISHA PRAMOD KIRSANI VS	SARBESWAR SAHOO VS	JEYPORE SADAR /145 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000044/2020
110	D-CRLMP/6249/2026 CRLMP/348/2026	STATE OF ODISHA VICTIM VS	DOLAGOBINDA MOHAPATRA VS	PARADEEP LOCK /208 /2025 () //
111	D-CRLMP/6382/2026 CRLMP/349/2026	STATE OF ODISHA SUBHADRA MALLIK VS	JAYADEBA BEHERA VS	// () //
112	D-CRLMP/6879/2026 CRLMP/350/2026	STATE OF ODISHA SK. SIRAJUDDIN VS	PARTHA SARATHI DAS VS	DAITARI /107 /2025 () //
113	D-CRLMP/6118/2026 CRLMP/351/2026	STATE OF ODISHA RANJITA MISHRA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// () //

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114	D-CRLMP/7225/2026 CRLMP/352/2026	BIJAY KUMAR SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C., BETANATI(Mayurbhanj) ICC/0000012/2023
115	D-CRLMP/6925/2026 CRLMP/353/2026	RATIKANTA PALEI VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /997 /2025 (//
116	D-CRLMP/7384/2026 CRLMP/354/2026	SUBHASHREE PRADHAN VS STATE OF ODISHA	JYOTIRAMAYA SAHOO VS	//0 (//
117	D-JCRLA/7578/2026 JCRLA/101/2026	SANATAN BAGARTI VS STATE OF ODISHA	ADV. VS	BELPARA /49 /2017 A.D.J.PATNAGARH(Balangir) SC/0000038/2017
118	D-JCRLA/7580/2026 JCRLA/102/2026	NRUSINGHA CHARAN SAHOO VS STATE OF ODISHA	ADV. VS	NIALI /165 /2022 2ND A.D.J.,CUTTACK(Cuttack) ST/0000214/2022
119	D-JCRLA/7581/2026 JCRLA/103/2026	BIRANCHI BANKIRA VS STATE OF ODISHA	ADV. VS	KANKADAHAD /219 /2024 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000046/2024
120	D-JCRLA/7584/2026 JCRLA/104/2026	KAILASH DAS VS STATE OF ODISHA	ADV. VS	HINJILI /34 /2012 A.D.J.,CHATRAPUR(Ganjam) ST/0000052/2013
121	D-JCRLA/7587/2026 JCRLA/105/2026	SRINU PATRA VS STATE OF ODISHA	ADV. VS	GOSANINUAGAM /87 /2020 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000082/2021
122	D-JCRLA/7589/2026 JCRLA/106/2026	MOHAN BHATI VS STATE OF ODISHA	ADV. VS	BHAWANIPATNA SADAR /495 /2023 SPL. JUDGE (VIG),BHAWANIPATNA(Ka CT/0000053/2024
123	D-JCRLA/7592/2026 JCRLA/107/2026	TUTU HIAL @ CHHELIKATU VS STATE OF ODISHA	ADV. VS	SUNABEDA /164 /2021 SPECIAL JUDGE(POCSO),JEYPORE(Kor TR/0000080/2021
124	D-MACA/3910/2026 MACA/252/2026	MANAGER (LEGAL), ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, VS GEETA PRADHAN	ADV. AMAL KUMAR KHAN VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000742/2016
125	D-MACA/45721/2025	MANAGER LEGAL, M/S. HDFC ERGO GENERAL INSURANCE CO.LTD.,BHUBANESWAR	ADV. DAM ALI KHAN	//

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	MACA/253/2026	VS BULI SETHI	VS	III MACT,BHANJANAGAR(Ganjam) Mac/0000197/2017
126	D-MACA/7708/2026 MACA/254/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS SABITA RANI NAYAK	RIMJHIMBALA PATI VS	// I MACT,BALASORE(Baleshwar) Mac/0000400/2022
127	D-MACA/7697/2026 MACA/255/2026	THE DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO LTD., JAJPUR ROAD VS PANCHANAN SAHOO	AMIT KUMAR NATH VS	// III MACT,JAJPUR(Jajapur) Mac/0000061/2016
128	D-MACA/9645/2026 MACA/256/2026	ARCHANA SAHU VS SUDHIR KUMAR BEHERA	BIRANCHI NARAYAN RATH VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000020/2021
129	D-MACA/7875/2026 MACA/257/2026	BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD., KORAPUT VS PURNI JANI	RAMESH CHANDRA SAHOO 1 VS	// A.D.J.,JEYPORE(Koraput) Mac/0000099/2020
130	D-MACA/9983/2026 MACA/258/2026	D.M.,LIBERTY GENERAL INSURANCE COMPANY LTD.,BHUBANESWAR VS KHRABDHI TANAYA	ADAM ALI KHAN VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) MACT/0000025/2022
131	D-MACA/10174/2026 MACA/259/2026	MANAGER (LEGAL), SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR VS DILLIP KUMAR SETHI	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T., BHADRAK(Bhadrak) Mac/0000079/2021
132	D-MACA/10213/2026 MACA/260/2026	LAXMIDHAR PANDA VS SANJAYA KUMAR SINGH	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000319/2022
133	D-MACA/10257/2026 MACA/261/2026	SHRIRAM GENERAL INSURANCE CO. LTD.,BHUBANESWAR VS KABITA SAHOO	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T., BHADRAK(Bhadrak) Mac/0000223/2022
134	D-MACA/10217/2026 MACA/262/2026	LISA MISHRA VS BISWANATH SWAIN	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000035/2023
135	D-MACA/10392/2026 MACA/263/2026	MANAGER LEGAL, SRI RAM GENERAL INSURANCE COMPANY LTD.,RAJASTHAN VS MADAN MOHAN SINGH	ADAM ALI KHAN VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000075/2019
136	D-MATA/8191/2026 MATA/87/2026	ITISHREE SRICHANDAN @ DALASINGHRAY VS	SANJIB KUMAR BHANJADEO VS	// JUDGE FAMILY COURT,KHURDA(Khoro

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137	D-MSA/10034/2026 MSA/20/2026	PAPIN KUMAR DALASINGHRAY M/S.SWARNASAKHA ESTATE AND BUILDERS PVT. LTD.,BHUBANESWAR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	DEVYANI LAL VS	CP/0000230/2022 // ODISHA REAL ESTATE APPELLATE TR OREAT/0000023/2024
138	D-MSA/10416/2026 MSA/21/2026	M/S. S.S. VERSATECH CONSUMMATORS PVT. LTD.,BHUBANESWAR VS SEEKHA SASMAL	PRANAYA SAHOO VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000048/2024
139	D-RSA/10158/2026 RSA/138/2026	BAGGI MANGA REDDY VS SASANAPURI LABANYA	AJAYA KUMAR NANDA VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000020/2025
140	D-RVWPET/10111/2026 RVWPET/67/2026	DEBENDRA KUMAR MAHARANA VS ANGUL SUKINDA RAILWAY LIMITED,KHORDHA	KEDAR KUMAR DASH VS	// () //
141	D-TRP(C)/10379/2026 TRP(C)/71/2026	BAISAKHI PANDA VS SOUMYA SANTOSH PANDA	DEEPAK RANJAN PARIDA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000034/2026
142	D-TRPCRL/5379/2026 TRPCRL/22/2026	RADHESHYAM PANDA VS SIGMA DASH	RAJIB LOCHAN PATTNAIK VS	//0 JUDGE, FAMILY COURT, DHENKANAL Ctp/0000122/2025
143	D-WA/48763/2025 WA/412/2026	STATE OF ODISHA VS BIBHUTI BHUSAN DASH	UMESH CHANDRA BEHURA,A.G.A VS	// () //
144	D-WA/8807/2026 WA/413/2026	GOBINDA CHANDRA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
145	D-WA/10003/2026 WA/414/2026	SUBHRA PANDA VS STATE OF ODISHA	ASISH MISHRA VS	// () //
146	D-WA/9142/2026 WA/415/2026	MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION (OSRTC),BHUBANESWAR VS ABINASH SAMANTA	ANITA BANERJEE VS	// () //
147	D-WP(C)/10216/2026 WP(C)/7669/2026	GIRIDHARI KUNDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //

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148	D-WP(C)/10215/2026 WP(C)/7670/2026	DR. JAYASHREE NANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
149	D-WP(C)/10198/2026 WP(C)/7671/2026	DR. SUJATA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
150	D-WP(C)/10195/2026 WP(C)/7672/2026	DR. KRUSHNARANI PRAHARAJ VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
151	D-WP(C)/6399/2026 WP(C)/7673/2026	SK.NURUDIN VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
152	D-WP(C)/10163/2026 WP(C)/7674/2026	GOBINDA CHANDRA SWAIN VS CHAIRMAN CUM MANAGING DIRECTOR , OSRTC, BHUBANESWAR	KAMALAKANTA NAYAK VS	// 0 //
153	D-WP(C)/10124/2026 WP(C)/7675/2026	LAXMAN REDDY VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
154	D-WP(C)/8399/2026 WP(C)/7676/2026	SARAT CHANDRA CHHOTARAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
155	D-WP(C)/9199/2026 WP(C)/7677/2026	ASHALATA BEHERA VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
156	D-WP(C)/9956/2026 WP(C)/7678/2026	HEMANTA KUMAR JENA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
157	D-WP(C)/8979/2026 WP(C)/7679/2026	M/S MAHESWAR NAHAK, GANJAM VS OMMISSIONER (APPEALS) GST, CS AND CUSTOMS, BHUBANESWAR	MANOJ KUMAR MOHANTY (2) VS	// 0 //
158	D-WP(C)/9397/2026 WP(C)/7680/2026	ABHISHEK PANI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
159	D-WP(C)/9963/2026	JAYANTA DEBATA	CHITTARANJAN PATTNAIK	//

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	WP(C)/7681/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/10015/2026 WP(C)/7682/2026	CHHABI NAYAK VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// 0 //
161	D-WP(C)/10118/2026 WP(C)/7683/2026	SANGEETA MISHRA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
162	D-WP(C)/7824/2026 WP(C)/7684/2026	RUKMANI MAHALIK VS DEPARTMENT OF SCHOOL AND MASS EDUCATION, BHUBANESWAR	PADMA LOCHAN MOHANTY VS	// 0 //
163	D-WP(C)/10113/2026 WP(C)/7685/2026	SUMITRA NAYAK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
164	D-WP(C)/10115/2026 WP(C)/7686/2026	SATYA NARAYAN NANDA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
165	D-WP(C)/10019/2026 WP(C)/7687/2026	MAMINA NAYAK VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// 0 //
166	D-WP(C)/9399/2026 WP(C)/7688/2026	SNEHALATA ROUT VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
167	D-WP(C)/10022/2026 WP(C)/7689/2026	MD.MUSTAQUEEM VS COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA	NAGEN KUMAR BARIK VS	// 0 //
168	D-WP(C)/9973/2026 WP(C)/7690/2026	SRINIBASH PATEL VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
169	D-WP(C)/9404/2026 WP(C)/7691/2026	LAXMI BAG VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
170	D-WP(C)/10054/2026 WP(C)/7692/2026	LAXMI NARAYAN PATTNAYAK VS	PRAGYA PARAMITA MOHANTY VS	// 0

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171	D-WP(C)/9416/2026 WP(C)/7693/2026	STATE OF ODISHA RAMESWAR NAG VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
172	D-WP(C)/7559/2026 WP(C)/7694/2026	STATE OF ODISHA ASHUTOSH TRIPATHY VS	SANJAY KUMAR DAS VS	// // ()
173	D-WP(C)/9423/2026 WP(C)/7695/2026	VICE-CHANCELLOR, BIJU PATNAIK UNIVERSITY OF TECHNOLOGY, SUNDERGARH TANKADHAR NAG VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
174	D-WP(C)/9454/2026 WP(C)/7696/2026	STATE OF ODISHA PURUSATAM ROUT VS	BIKRAM CHANDRA GHADEI VS	// // ()
175	D-WP(C)/10120/2026 WP(C)/7697/2026	STATE OF ODISHA CHANDRA MOHAN ROUT VS	LAXMIKANTA MOHANTY VS	// // ()
176	D-WP(C)/10351/2026 WP(C)/7698/2026	STATE OF ODISHA MOHAMMAD ARIF VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
177	D-WP(C)/10355/2026 WP(C)/7699/2026	STATE OF ODISHA MOHAMMAD ARIF VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
178	D-WP(C)/10162/2026 WP(C)/7700/2026	STATE OF ODISHA MANMOHAN JENA VS	ARIJEET MISHRA VS	// // ()
179	D-WP(C)/10166/2026 WP(C)/7701/2026	THE COLLECTOR, BHADRAK DWIJARAJ NAIK VS	RAMAKRISHNA BISOI VS	// // ()
180	D-WP(C)/9457/2026 WP(C)/7702/2026	STATE OF ODISHA SANKAR PENTHOI VS	AMITAV TRIPATHY VS	// // ()
181	D-WP(C)/9145/2026 WP(C)/7703/2026	ADDL. COMMISSIONER CONSOLIDATION AND SETTLEMENT, NAYAGARH MOHAMMAD MUNAF VS	PRABODHA CHANDRA NAYAK VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/8337/2026 WP(C)/7704/2026	SARDA DEBI MITTAL VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, SAMBALPUR	SATYAJIT MOHAPATRA (2) VS	// 0 //
183	D-WP(C)/9469/2026 WP(C)/7705/2026	SUPRIYA PODDER VS POWER GRID CORPORATION OF INDIA LIMITED, GURUGRAM, HARYANA	LINGARAJ SARANGI VS	// 0 //
184	D-WP(C)/9774/2026 WP(C)/7706/2026	SANTOSH KUMAR BISWAL VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
185	D-WP(C)/9875/2026 WP(C)/7707/2026	TRIVENI YADAV VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
186	D-WP(C)/9530/2026 WP(C)/7708/2026	NARAYAN MALLIK VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// 0 //
187	D-WP(C)/10477/2026 WP(C)/7709/2026	M/S MAGU CHARAN NAYAK VS THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, SUNDARGARH	DEBASISH HAZRA VS	// 0 //
188	D-WP(C)/9722/2026 WP(C)/7710/2026	BIDYUTANANDA BASTIA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
189	D-WP(C)/10041/2026 WP(C)/7711/2026	JAYANTA KUMAR JENA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
190	D-WP(C)/9770/2026 WP(C)/7712/2026	MAA TARINI SHG, BONTH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
191	D-WP(C)/10659/2026 WP(C)/7713/2026	JYOTI PRAKASH LENKA VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	// 0 //
192	D-WP(C)/9953/2026 WP(C)/7714/2026	NILA MANI SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
193	D-WP(C)/10140/2026	KRUSHNA CHANDRA SAHU	NIRANJAN LENKA	//

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	WP(C)/7715/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/10167/2026 WP(C)/7716/2026	RAJA KISHORE SWAIN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
195	D-WP(C)/9771/2026 WP(C)/7717/2026	OMM BABA SANIDEB WSHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
196	D-WP(C)/10170/2026 WP(C)/7718/2026	NIRAJ MAJHI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
197	D-WP(C)/10657/2026 WP(C)/7719/2026	SRABANI KUMARI RANA VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// 0 //
198	D-WP(C)/10171/2026 WP(C)/7720/2026	NIRAJ MAJHI VS RTO, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
199	D-WP(C)/10172/2026 WP(C)/7721/2026	NIRAJ MAJHI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
200	D-WP(C)/10175/2026 WP(C)/7722/2026	KAILASH SETHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
201	D-WP(C)/9872/2026 WP(C)/7723/2026	DAMBARUDHAR PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
202	D-WP(C)/9773/2026 WP(C)/7724/2026	GLEANCORE MINERALS PVT. LTD., CUTTACK VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	// 0 //
203	D-WP(C)/10176/2026 WP(C)/7725/2026	SANJAY KESHARI SINGH VS SOLE ARBITRATOR, GATEWAY BUILDING, APOLO BANDER, MUMBAI	BRAJA MOHAN SARANGI VS	// 0 //
204	D-WP(C)/9844/2026 WP(C)/7726/2026	UMESH CHANDRA MAHALIK VS	KSHIROD KUMAR ROUT VS	// 0

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205	D-WP(C)/9881/2026 WP(C)/7727/2026	STATE OF ODISHA BHAKTARAM PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// // 0
206	D-WP(C)/9845/2026 WP(C)/7728/2026	STATE OF ODISHA SUJATA BEHERA VS	GYANESWAR SATPATHY VS	// // 0
207	D-WP(C)/10156/2026 WP(C)/7729/2026	COLLECTOR CUM DIST.MAGISTRATE, KHURDA DEBENDRA KUMAR PADHI VS	PRAJNA SARITA MOHANTY VS	// // 0
208	D-WP(C)/9943/2026 WP(C)/7730/2026	STATE OF ODISHA SANJAYA KUMAR SAHOO VS	ULLASH CHANDRA MOHANTY VS	// // 0
209	D-WP(C)/10149/2026 WP(C)/7731/2026	STATE OF ODISHA HRUSHIKESH MISHRA VS	DR. BINODA KUMAR MISHRA VS	// // 0
210	D-WP(C)/10206/2026 WP(C)/7732/2026	STATE OF ODISHA SUBHRAMANYU DAS VS	LAXMAN BHOI VS	// // 0
211	D-WP(C)/10139/2026 WP(C)/7733/2026	STATE OF ODISHA BHAGYALAXMI CHOUDHURY VS	MAHESWAR MOHANTY VS	// // 0
212	D-WP(C)/9949/2026 WP(C)/7734/2026	STATE OF ODISHA PRAKASH MEHER VS	PRABODHA CHANDRA NAYAK VS	// // 0
213	D-WP(C)/10134/2026 WP(C)/7735/2026	THE COMMISSIONER OF CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR M.RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY VS	MAHESWAR MOHANTY VS	// // 0
214	D-WP(C)/10009/2026 WP(C)/7736/2026	STATE OF ODISHA TAMOGHNA MANNA VS	SARADA DASH VS	// // 0
215	D-WP(C)/9545/2026 WP(C)/7737/2026	STATE OF ODISHA PRATIMA KUMARI BEHERA VS	PABITRA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/6151/2026 WP(C)/7738/2026	AVIRAM SAHA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
217	D-WP(C)/9711/2026 WP(C)/7739/2026	SMITARANI PATRA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
218	D-WP(C)/10071/2026 WP(C)/7740/2026	SANJAY AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
219	D-WP(C)/9718/2026 WP(C)/7741/2026	MIHIR KUMAR RAY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
220	D-WP(C)/10547/2026 WP(C)/7742/2026	JIBARDHAN MENDALI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
221	D-WP(C)/9851/2026 WP(C)/7743/2026	SUMANTA BHOI VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// 0 //
222	D-WP(C)/10127/2026 WP(C)/7744/2026	M. RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
223	D-WP(C)/49014/2025 WP(C)/7745/2026	SANJEEB KUMAR PATTJOSHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
224	D-WP(C)/9871/2026 WP(C)/7746/2026	CHAKRADHAR BHOI VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// 0 //
225	D-WP(C)/10039/2026 WP(C)/7747/2026	RINA RANI PATRO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
226	D-WP(C)/10129/2026 WP(C)/7748/2026	M. RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
227	D-WP(C)/6393/2026	SANDESH KUMAR RAUL	PRAMOD KUMAR NIGAM	//

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	WP(C)/7749/2026	VS THE STATE OF ODISHA	VS	0 //
228	D-WP(C)/10010/2026 WP(C)/7750/2026	SUBASH CHANDRA PRADHAN VS STATE CHIEF INFORMATION COMMISSIONER, BHUBANESWAR	PABITRA KUMAR DUTTA VS	// 0 //
229	D-WP(C)/10130/2026 WP(C)/7751/2026	M. RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
230	D-WP(C)/10131/2026 WP(C)/7752/2026	M.RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
231	D-WP(C)/10024/2026 WP(C)/7753/2026	BIKRAM SENAPATI VS COLLECTOR, CUTTACK	AKHAND VS	// 0 //
232	D-WP(C)/9323/2026 WP(C)/7754/2026	KUMKUM PANIGRAHY VS THE REGISTRAR (JUDICIAL) THE HONBLE ORISSA HIGH COURT, CUTTACK	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
233	D-WP(C)/9852/2026 WP(C)/7755/2026	BINAY KRISHNA SIL VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //
234	D-WP(C)/8441/2026 WP(C)/7756/2026	RAMA CHANDRA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
235	D-WP(C)/9644/2026 WP(C)/7757/2026	TARUN KUMAR DUTTA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
236	D-WP(C)/9433/2026 WP(C)/7758/2026	M/S GANGADHAR JENA VS MICRO, SMALL AND MEDIUM ENTERPRISES FACILITATION COUNCIL, ODISHA, CUTTACK	SIDHANT DWIBEDI VS	// 0 //
237	D-WP(C)/10580/2026 WP(C)/7759/2026	DAMBARUDHAR PATEL VS STATE OF ODISHA	ADVOCATE KUMAR PRAJWAL VS	// 0 //
238	D-WP(C)/8897/2026 WP(C)/7760/2026	NIKITA AGARWAL VS	SHIVSANKAR MOHANTY VS	// 0

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239	D-WP(C)/9762/2026 WP(C)/7761/2026	THE RESERVE BANK OF INDIA (RBI), BBSR DR. AJAY KUMAR ROUSTRAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //
240	D-WP(C)/8495/2026 WP(C)/7762/2026	BAUSUNI WOMENS HIGHER SECONDARY SCHOOL, BAUSUNI, SUBARNAPUR VS STATE OF ODISHA	GYAN RANJAN MOHAPATRA VS	// 0 //
241	D-WP(C)/9901/2026 WP(C)/7763/2026	BASUDEV NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
242	D-WP(C)/9439/2026 WP(C)/7764/2026	REBATISH SINGH NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
243	D-WP(C)/9449/2026 WP(C)/7765/2026	HDB FINANCIAL SERVICES LTD., BHUBANESWAR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
244	D-WP(C)/9905/2026 WP(C)/7766/2026	PANKAJ KUMAR SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
245	D-WP(C)/9860/2026 WP(C)/7767/2026	RITA BHOI VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// 0 //
246	D-WP(C)/9504/2026 WP(C)/7768/2026	BIDYADHAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
247	D-WP(C)/9868/2026 WP(C)/7769/2026	BHIMASEN MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
248	D-WP(C)/9909/2026 WP(C)/7770/2026	RANJAN KUMAR PARIDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
249	D-WP(C)/9869/2026 WP(C)/7771/2026	ULLASH CHANDRA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //

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250	D-WP(C)/10375/2026 WP(C)/7772/2026	ODISHA STATE TRUCK OWNERS FEDERATION, MAHANADI VIHAR, CUTTACK VS GOVT. OF INDIA	BIGYAN KUMAR SHARMA VS	// 0 //
251	D-WP(C)/10142/2026 WP(C)/7773/2026	PADMANAVA PANDA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
252	D-WP(C)/9452/2026 WP(C)/7774/2026	NARAYANA PRADHAN VS ADDL COMMISSIONER CONSOLIDATION AND SETTLEMENT, NAYAGARH	AMITAV TRIPATHY VS	// 0 //
253	D-WP(C)/10143/2026 WP(C)/7775/2026	GURUBANDHU NAG VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
254	D-WP(C)/10178/2026 WP(C)/7776/2026	GOURANGA SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
255	D-WP(C)/9515/2026 WP(C)/7777/2026	PARIMAL MONDAL VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
256	D-WP(C)/9563/2026 WP(C)/7778/2026	BRAJA KISHORE DAS VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
257	D-WP(C)/10199/2026 WP(C)/7779/2026	SNIGDHESWAR BISWAL VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
258	D-WP(C)/9453/2026 WP(C)/7780/2026	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
259	D-WP(C)/9565/2026 WP(C)/7781/2026	PRANA KRUSHNA SAMAL VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
260	D-WP(C)/10293/2026 WP(C)/7782/2026	KAILASH CHANDRA PATRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
261	D-WP(C)/10324/2026	SANJAY KUMAR PUHAN	ANJAN KUMAR BISWAL	//

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	WP(C)/7783/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/10160/2026 WP(C)/7784/2026	M/S SHREE JAGANNATH ENTERPRISES, BHUBANESWAR VS ADDL. CT AND GST OFFICER, BHUBANESWAR III CIRCLE	RAMESH CHANDRA JENA VS	// 0 //
263	D-WP(C)/10117/2026 WP(C)/7785/2026	M.RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
264	D-WP(C)/10307/2026 WP(C)/7786/2026	BIDYADHAR HATI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
265	D-WP(C)/9863/2026 WP(C)/7787/2026	PRAKASH KUMAR DAS @ PRAKASH DAS VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// 0 //
266	D-WP(C)/9726/2026 WP(C)/7788/2026	DR.PRADEEP KUMAR TARAI VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
267	D-WP(C)/10121/2026 WP(C)/7789/2026	BALAKRUSHNA CHOUDHURY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
268	D-WP(C)/10646/2026 WP(C)/7790/2026	BINAYAK PRASAD MOHANTY VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
269	D-WP(C)/10328/2026 WP(C)/7791/2026	KULAMANI PUHAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
270	D-WP(C)/10256/2026 WP(C)/7792/2026	MADHURI MAJHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
271	D-WP(C)/10401/2026 WP(C)/7793/2026	BALAMUKUNDA KAR VS ODISHA STATE BAR COUNCIL, CUTTACK	SAGARIKA SAHOO VS	// 0 //
272	D-WP(C)/10264/2026 WP(C)/7794/2026	BASANTI DASH EDUCATIONAL TRUST, BHUBANESWAR VS	JASHOBANTA DASH VS	// 0

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273	D-WP(C)/10425/2026 WP(C)/7795/2026	TAHASILDAR, BHUBANESWAR SUKHENDU PRASAD DAS VS SUPERITENDENT, CENTRAL GST AND CENTRAL EXCISE, JAGATSINGHPUR	ITISHREE TRIPATHY VS	// // ()
274	D-WP(C)/10405/2026 WP(C)/7796/2026	ASHOK KUMAR MALLICK VS STATE OF ODISHA	SAIBRATA RATH VS	// // ()
275	D-WP(C)/10125/2026 WP(C)/7797/2026	M. RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// // ()
276	D-WP(C)/10267/2026 WP(C)/7798/2026	MAA BHAGABATI SWAYAM SAHAYAK GOSTHI, KASHIPUR, RAYAGADA VS JOINT COMMISSIONER, CGST AND CX COMMISSIONERATE, BHUBANESWAR	PARASH BISWAL VS	// // ()
277	D-WP(C)/10432/2026 WP(C)/7799/2026	RANJAN KUMAR SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	// // ()
278	D-WP(C)/9571/2026 WP(C)/7800/2026	M/S SKM INFRAVENTURE PVT. LTD., KEONJHAR VS THE CT AND GST OFFICER, KEONJHAR CIRCLE, JAJPUR	BIPLABA P.B. BAHALI VS	// // ()
279	D-WP(C)/10408/2026 WP(C)/7801/2026	BHAGYA LAXMI PADHI VS STATE OF ODISHA	SAIBRATA RATH VS	// // ()
280	D-WP(C)/10370/2026 WP(C)/7802/2026	DEBASIS PATNAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
281	D-WP(C)/8931/2026 WP(C)/7803/2026	HRUDAYA CHAITANYA NAYAK VS THE STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// // ()
282	D-WP(C)/10271/2026 WP(C)/7804/2026	JIBARDHAN MENDALI VS STATE OF ODISHA	MANASH KUMAR PRADHAN VS	// // ()
283	D-WP(C)/9540/2026 WP(C)/7805/2026	SNIGDHA MUKUND VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// // ()

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284	D-WP(C)/9916/2026 WP(C)/7806/2026	PRIYADARSHINI RANA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
285	D-WP(C)/10297/2026 WP(C)/7807/2026	RABINDRANATH GOUDA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
286	D-WP(C)/10417/2026 WP(C)/7808/2026	VENKATESWAR PARIDA VS STATE BANK OF INDIA, ASKA	ANJAN KUMAR BISWAL VS	// 0 //
287	D-WP(C)/9573/2026 WP(C)/7809/2026	ANITA DASH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
288	D-WP(C)/9570/2026 WP(C)/7810/2026	TULASI MANJARI JENA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
289	D-WP(C)/9918/2026 WP(C)/7811/2026	LALU BEHERA VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
290	D-WP(C)/9924/2026 WP(C)/7812/2026	PRAVAKAR SABAT VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
291	D-WP(C)/10424/2026 WP(C)/7813/2026	M/S.BBSTEEL PVT LTD.,JAGATSINGHPUR VS SUPERITENDENT CENTRAL GST AND CENTRAL EXCISE, PARADIP RANGE, PARADEEP	SUBHAM SHARMA VS	// 0 //
292	D-WP(C)/9567/2026 WP(C)/7814/2026	MADHUSMITA NAYAK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
293	D-WP(C)/9550/2026 WP(C)/7815/2026	HEMENDRA KUMAR BARIK VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
294	D-WP(C)/10559/2026 WP(C)/7816/2026	PRAFULLA PATRA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
295	D-WP(C)/9559/2026	NRUSINGHA CHARAN BEHERA	ANAM CHARAN PANDA	//

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	WP(C)/7817/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/10075/2026 WP(C)/7818/2026	SAROJ KUMAR SINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
297	D-WP(C)/9574/2026 WP(C)/7819/2026	M/S SKM INFRAVENTURE PVT. LTD., KEONJHAR VS THE CT AND GST OFFICER, KEONJHAR CIRCLE, JAJPUR	BIPLABA P.B. BAHALI VS	// 0 //
298	D-WP(C)/9546/2026 WP(C)/7820/2026	SUSANTA KUMAR SAHOO VS COLLECTOR CUM DISTRICT MAGISTRATE, RAYAGADA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
299	D-WP(C)/10321/2026 WP(C)/7821/2026	AHESAN KHAN VS STATE OF ODISHA	SARADA DASH VS	// 0 //
300	D-WP(C)/10288/2026 WP(C)/7822/2026	HRUSIKESH MAHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
301	D-WP(C)/9551/2026 WP(C)/7823/2026	UPASI NAG VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
302	D-WP(C)/9964/2026 WP(C)/7824/2026	NALINIKANTA KHUNTIA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
303	D-WP(C)/9579/2026 WP(C)/7825/2026	M/S SKM INFRAVENTURE PVT. LTD., KEONJHAR VS THE DEPUTY COMMISSIONER OF CT AND GST, KEONJHAR CIRCLE, JAJPUR	BIPLABA P.B. BAHALI VS	// 0 //
304	D-WP(C)/10145/2026 WP(C)/7826/2026	AJAY KUMAR PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
305	D-WP(C)/9643/2026 WP(C)/7827/2026	MADAN MOHAN SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
306	D-WP(C)/9006/2026 WP(C)/7828/2026	SOUMYARANJAN PARIDA VS	DIPAK RANJAN MISHRA VS	// 0

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307	D-WP(C)/10165/2026 WP(C)/7829/2026	STATE OF ODISHA RAM BAHADUR LAMA VS	RAMAKRISHNA BISOI VS	// // ()
308	D-WP(C)/9198/2026 WP(C)/7830/2026	STATE OF ODISHA M/S. KRISHNA PROPERTIES DEVELOPERS PVT. LTD., KHURDA VS	LINGARAJ SARANGI VS	// // ()
309	D-WP(C)/10177/2026 WP(C)/7831/2026	STATE OF ODISHA SUDARSHAN SETHI VS	SATYAJIT MOHAPATRA (2) VS	// // ()
310	D-WP(C)/10137/2026 WP(C)/7832/2026	STATE OF ODISHA NEERAJ KUMAR VS	KSHIROD KUMAR ROUT VS	// // ()
311	D-WP(C)/10228/2026 WP(C)/7833/2026	THE UNION OF INDIA ALOK KUMAR BHUTIA VS	DURGESH NARAYAN RATH VS	// // ()
312	D-WP(C)/9969/2026 WP(C)/7834/2026	STATE OF ODISHA SADANANDA SWAIN VS	NIHAL RATH VS	// // ()
313	D-WP(C)/9562/2026 WP(C)/7835/2026	STATE OF ODISHA AJAYA KUMAR DAS VS	ANAM CHARAN PANDA VS	// // ()
314	D-WP(C)/9581/2026 WP(C)/7836/2026	STATE OF ODISHA M/S SKM INFRAVENTURE PVT. LTD., KEONJHAR VS	BIPLABA P.B. BAHALI VS	// // ()
315	D-WP(C)/10430/2026 WP(C)/7837/2026	THE CT AND GST OFFICER, KEONJHAR CORCLE, JAJPUR GOPALSETTI SAIRAM VS	BISWARANJAN MAHARATHA VS	// // ()
316	D-WP(C)/10468/2026 WP(C)/7838/2026	STATE BANK OF INDIA SARBESWAR BAGUDAI VS	SIBA PRASAD PATI VS	// // ()
317	D-WP(C)/9635/2026 WP(C)/7839/2026	STATE OF ODISHA RANJAN KUMAR SAMAL VS	HARA PRASAD RATH VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/9637/2026 WP(C)/7840/2026	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
319	D-WP(C)/9618/2026 WP(C)/7841/2026	ANITA SUBUDHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
320	D-WP(C)/6062/2026 WP(C)/7842/2026	PRASANNA KUMAR SUBUDHI VS THE REGIONAL MANAGER, CANARA BANAK, LAXMISAGAR, BHUBANESWAR	ASHOK KUMAR MOHANTY VS	// 0 //
321	D-WP(C)/9639/2026 WP(C)/7843/2026	DR. SANTOSH KUMAR PATRA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
322	D-WP(C)/7314/2026 WP(C)/7844/2026	NARENDRA MOHANTY VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
323	D-WP(C)/9691/2026 WP(C)/7845/2026	AJAY KUMAR BEHERA VS THE STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	// 0 //
324	D-WP(C)/9005/2026 WP(C)/7846/2026	PRAVAT KUMAR SARANGI VS STATE OF ORISSA	DIPAK RANJAN MISHRA VS	// 0 //
325	D-WP(C)/9701/2026 WP(C)/7847/2026	SIPU BARAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
326	D-WP(C)/9946/2026 WP(C)/7848/2026	DURGA CHARAN PADHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
327	D-WP(C)/9971/2026 WP(C)/7849/2026	SAURAV KUMAR SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
328	D-WP(C)/10052/2026 WP(C)/7850/2026	RISHI PRAKASH SINGH @ RISHI SINGH VS TPCODL, BHUBANESWAR	MANMAYA KUMAR DASH VS	// 0 //
329	D-WP(C)/7311/2026	SURENDRA SIAL	RAICHARAN MOHAPATRA	//

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	WP(C)/7851/2026	VS STATE OF ODISHA	VS	() //
330	D-WPCRL/7077/2026 WPCRL/28/2026	ANNA PURNA RANA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	BALIAPAL /55 /2024 () //
331	D-ABLAPL/5426/2026 ABLAPL/3005/2026	BIPUL BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /109 /2020 () //
332	D-ABLAPL/5607/2026 ABLAPL/3006/2026	P. RAKESH PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /21 /2026 () //
333	D-ABLAPL/7020/2026 ABLAPL/3007/2026	JAGABANDHU BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /334 /2023 () //
334	D-ABLAPL/7023/2026 ABLAPL/3008/2026	PRIYA RANJAN MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /727 /2025 () //
335	D-ABLAPL/7026/2026 ABLAPL/3009/2026	PUJA SWAIN VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	POLASARA PS /155 /2016 () //
336	D-ABLAPL/6654/2026 ABLAPL/3010/2026	KIRAN KUMAR MOHANTY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KISHORENAGAR (ANUGUL) /4 /2026 () //
337	D-ABLAPL/7052/2026 ABLAPL/3011/2026	BICHITRANANDA SWAIN VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /60 /2026 () //
338	D-ABLAPL/6753/2026 ABLAPL/3012/2026	DEEPAK PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPADAHANDI /27 /2026 () //
339	D-ABLAPL/7063/2026 ABLAPL/3013/2026	ABHISHEK DIGAL VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	NAYAPALLI P.S. /378 /2023 () //
340	D-ABLAPL/6911/2026 ABLAPL/3014/2026	SUKANTA PUJARI VS	AJEETABH MISHRA VS	BRAHMAGIRI /504 /2024 ()

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341	D-ABLAPL/7070/2026 ABLAPL/3015/2026	STATE OF ODISHA SWAGAT KUMAR DAS VS	RAKESH BEHERA VS	// / /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000049/2021
342	D-ABLAPL/6872/2026 ABLAPL/3016/2026	STATE OF ODISHA RADHAMANI SAHOO VS	SURYAKANTA DASMOHAPATRA VS	BENTKAR (42 MOUZA) UPD CUTTACK ()
343	D-ABLAPL/6993/2026 ABLAPL/3017/2026	STATE OF ODISHA SUBRAT KUMAR JENA VS	ASHOK KUMAR SARANGI VS	// / /0 ()
344	D-ABLAPL/6912/2026 ABLAPL/3018/2026	STATE OF ODISHA NABAKISHORE NAYAK @ NABA NAYAK VS	ABHISIDDHANTA SAHOO VS	// BRAHMAGIRI /503 /2024 ()
345	D-ABLAPL/6994/2026 ABLAPL/3019/2026	STATE OF ODISHA KARUNAKAR DAS @ TUKU VS	JAYANTA KUMAR MAJHI VS	// / /0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000325/2025
346	D-ABLAPL/7013/2026 ABLAPL/3020/2026	STATE OF ODISHA BALARAM PARIDA @ PANDAA VS	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /55 /2026 ()
347	D-ABLAPL/7017/2026 ABLAPL/3021/2026	STATE OF ODISHA BABUNI SETHI VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /72 /2025 ()
348	D-ABLAPL/6971/2026 ABLAPL/3022/2026	STATE OF ODISHA SRITAM URMA VS	TANMAYA KUMAR MOHANTY VS	// BAUNISUNI /15 /2026 ()
349	D-ABLAPL/7018/2026 ABLAPL/3023/2026	STATE OF ODISHA BISWAJIT JENA VS	ABHAS MOHANTY VS	// CHANDRASEKHARPUR /16 /2026 ()
350	D-ABLAPL/7066/2026 ABLAPL/3024/2026	STATE OF ODISHA ROJALINI SAHOO VS	PUSPAMITRA MOHAPATRA VS	// NIMAPADA /45 /2026 ()
351	D-ABLAPL/6980/2026 ABLAPL/3025/2026	STATE OF ODISHA PRAVAKAR SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	// PIPLI /185 /2014 () //

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352	D-ABLAPL/7076/2026 ABLAPL/3026/2026	SWAGAT KUMAR DAS VS STATE OF ODISHA	RAKESH BEHERA VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000046/2021
353	D-ABLAPL/7071/2026 ABLAPL/3027/2026	PRASANTA KUMAR BHARIMALLA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /68 /2026 (//
354	D-ABLAPL/7074/2026 ABLAPL/3028/2026	SRIKANT SETHY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	//0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000033/2025
355	D-ABLAPL/7080/2026 ABLAPL/3029/2026	BULU BALIAR SINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	MOHANA /21 /2022 (//
356	D-ABLAPL/6989/2026 ABLAPL/3030/2026	ROSHAN KUMAR SWAIN VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	INFOCITY PS /129 /2026 (//
357	D-ABLAPL/7079/2026 ABLAPL/3031/2026	SWAGAT KUMAR DAS VS STATE OF ODISHA	RAKESH BEHERA VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000047/2021
358	D-ABLAPL/7084/2026 ABLAPL/3032/2026	SAROJ KUMAR DAS VS STATE OF ODISHA	RAJJEET ROY VS	BALIAPAL /101 /2026 (//
359	D-ABLAPL/6990/2026 ABLAPL/3033/2026	ANJAN KUMAR SAHOO @ ANJAN SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /101 /2026 (//
360	D-ABLAPL/6991/2026 ABLAPL/3034/2026	PANKAJINI PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CYBER CRIME AND E.O, BALASORE /12 (//
361	D-ABLAPL/7025/2026 ABLAPL/3035/2026	SK. FIROJ VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	CHANDABALI /74 /2026 (//
362	D-ABLAPL/7092/2026 ABLAPL/3036/2026	ASWANI BARIK @ ASWINI KUMAR BARIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	UDALA /25 /2026 (//
363	D-ABLAPL/7101/2026	BISHNU PRASAD SWAIN	SATYA SHIVA DASH	DHENKANAL SADAR /519 /2025

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	ABLAPL/3037/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/6995/2026 ABLAPL/3038/2026	MAHENDRA SETHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /70 /2026 () //
365	D-ABLAPL/7000/2026 ABLAPL/3039/2026	ABADUL JAKIR KHAN @ RAJA VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /88 /2026 () //
366	D-ABLAPL/6570/2026 ABLAPL/3040/2026	JAYA KISAN NAIK @ KISHAN NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /187 /2024 () //
367	D-ABLAPL/6350/2026 ABLAPL/3041/2026	DIPTIRANI PATTNAIK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	ASKA /25 /2026 () //
368	D-ABLAPL/7032/2026 ABLAPL/3042/2026	GANESH CHANDRA ROUT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RAIRANGPUR TOWN /56 /2026 () //
369	D-ABLAPL/7054/2026 ABLAPL/3043/2026	BHUBANESWAR MAHAPATRA @ BHUBANESWAR MOHAPATRA VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	BANAPUR P.S. /81 /2026 () //
370	D-ABLAPL/7135/2026 ABLAPL/3044/2026	DAVINDER SINGH VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ADVA /55 /2025 () //
371	D-ABLAPL/7160/2026 ABLAPL/3045/2026	AKSHAY KUMAR SAMAL VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	JAJPUR SADAR /60 /2026 () //
372	D-ABLAPL/7167/2026 ABLAPL/3046/2026	SUKANTA KUMAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /85 /2026 () //
373	D-ABLAPL/7213/2026 ABLAPL/3047/2026	SANDEEP RANJAN NAYAK VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	JODAPADAR /163 /2025 () //
374	D-ABLAPL/7140/2026 ABLAPL/3048/2026	DIPU PANDIT VS	SURYAKANTA DASH VS	REMUNA /52 /2026 ()

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375	D-ABLAPL/7141/2026 ABLAPL/3049/2026	STATE OF ODISHA PURNACHANDRA @ PURNA CHANDRA SAHOO VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	// KHANDAPARA /50 /2026 ()
376	D-ABLAPL/7142/2026 ABLAPL/3050/2026	STATE OF ODISHA ALI KHAN VS STATE OF ODISHA	PRATIK DASH VS	// BHADRAK RURAL /168 /2026 ()
377	D-ABLAPL/7143/2026 ABLAPL/3051/2026	STATE OF ODISHA SANJU MALIK @ SANJULATA MALIK VS STATE OF ODISHA	BIJAY KUMAR PARIDA VS	// SORO /1050 /2025 ()
378	D-ABLAPL/7144/2026 ABLAPL/3052/2026	STATE OF ODISHA JITENDRA BARIK VS STATE OF ODISHA	APARESH BHOI VS	// CHOUDWAR /659 /2025 ()